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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P.No.151/2017  
CP-1055/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> January 2018, 10.30 A.M

Name of the Company		North Bengal Oncology Centre Pvt.Ltd.	
Under Section		391(2) & 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAVI S. ASOPA — Advocate for petitioners

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ORDER

Ld. Counsel for the petitioners is present.

List it on 29/01/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)